White Paper on Condition of Indian Muslims

1552. SHRI PRAMOD MAHA-JAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government propose to bring out a 'White Paper' on condition of Indian muslims;
- (b) if so, what are the details in this regard; and
- (c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) There is no such proposal before the Government.

- (b) Does not arise.
- (c) Specific grievances of minority communities are constantly looked into by the Central Government in the Ministry of Welfare and the State governments.

Talks with Sri Lanka on Repatriation of Tamilians

1553. SHRI HARVENDRA SINGH HANSPAL :

SHRI SURESH PACHOURI:

SHRI MURLIDHAR CHANDRAKANT BHAN-DARE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Sri Lankan Government propose to repatriate over one lakh Tamils back to India;
- (b) whether Government had any discussion with the Sri Lankan Government on the repatriation of Tamils; and
- (c) if so, what is the reaction of Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJ-RAL): (a) Public statements to this effect have been made by a Sri Lankan Minister recently.

(b) and (c) While this matter has been mentioned by visiting Sri Lankan dignitaries, no detailed discussions have been held.

'Kangla Manjhi Sarkar' in Madhya Pradesh

1554. SHRIMATI VEENA VERMA: SHRI KAPIL VERMA:

> SHRI CHHOTUBHAI PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that some Gond tribals have been trying for the past one year to resurrect the parallel form of Government under a new name 'Kangla Manjhi Sarkar' in certain districts of Madhya Pradesh, like Durg, Raipur and parts of Raigarh and Bilaspur; if so, the details in this regard; and the action taken thereon; and
- (b) whether a number of tribal leaders have been arrested from Sirri village of Bialaspur District, if so, on what charges?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b) Information is being collected and will be laid on the Table of the House.

Repatriation of Sri Lanka Tamilians under 1964 Pact

1555. SHRIMATI VEENA VERMA :

> SHRI KAPIL VERMA: SHRI CHHOTUBHAI PATEL:

Will the Minister of EXTER-NAL AFFAIRS be pleased to state whether Government's attention has been drawn to the Sri statement of Lankan Plantation and Industry Minister Shri Ranjan Wijeratne that the repatriation of over one lakh Tamils of Indian origin under 1964 pact would start as soon as Indian Government was able to the ferry service between Taliai-Manner and Rameswaram that non-resumption service by India would amount to sabotage of the 1964 pact; what is Government's reaction thereto?

Written Answers

THE MINISTER OF EX-TERNAL AFFAIRS (SHRI I.K. GUJRAL): Sir. Govern-Yes. ment have seen reports of this statement, but no formal has been received by the Government.

Sri Lanka Minister's Statement on Sending Back Tamil Refugees

1556. SHRI SHANTI TYAGI: Will the Minister of External Affairs be pleased to state:

- (a) whether Government have seen a statement of Sri Lankan Cabinet Minister and Spokesman Ranjan Wijeratne issued in Colombo on 3rd May, published in Hindustan Times of 4th May, alleging India's failure to back 1,00,000 Tamilian plantation workers of Indian origin India's responsibility to send back Sri Lankan Tamil refugees also making adverse comments on the role of the IPKF; and
- (b) if so, what is the reaction of the Government of India in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir.

(b) India always honours its commitments international and 233 R.S--5

Government is prepared to discuss with the Sri Lanka Government the modalities involved in the repatriation of Indian citizens in Sri Lanka concurrently with the return of Sri Lankan refugees from India as provided for in the Indo-Sri Lanka Agreement. However, Government cannot be unmindful of the fact that this matter involves human beings and not mere numbers. simultaneous movement will have to be organised in a manner which minimises human suffering and takes into account the arrangements for rehabilitation and resettlement of those involved.

to Questions

यम्ना नदी पर एक पुल का निर्माण करने की योजना

1557. श्री सत्य प्रकाश मालवीय: जल-भृतल परिवहन 27 दिसम्बर, 1989 को राज्य सभा में **ग्रतारांकित प्रश्न** 231 के दिए गए उत्तर को देखेंगे ग्रौर यह बताने की क्रपा करेंगे कि :

- (क) क्या उत्तर प्रदेश सरकार न इलाहाबाद में यमुना नदी पर एक पूर्ल के निर्माण से संबंधित योजना पर किय जाने वाले कूल व्यय के एक तिहाई भाग को वहन करने के लिए अपनी स्वीकृति दे दी है; ग्रौर
- (ख) क्या भूमि का ग्रिधिग्रहण किये जाने से संबधित प्रितया प्रारम्भ हो चुकी है ग्रथवा नहीं ?

जल-भूतल परिवहन मंत्री (श्री के०पी० उन्नी ; रुणन) (क) ग्रौर (ख) उत्तर प्रदेश सर-कार, भूमि श्रधिग्रहण की लागत को स्वयं वहन करने के ग्रतिरिक्त पूल के निर्माण के लिए बतौर लागत 10 करोड़ रु० मुहैया कराने के लिए सहमत हो गई है। उत्तर प्रदेश सरकार ने सूचित किया है कि भूमि अधिग्रहण हेतु अनुमान तयार कर लिया गया है तथा इस समय उनके द्वारा जांच् की जा रही है ।